

Station, causing great difficulties to passenger of Aurangabad district:

(b) whether Bombay Mail, Kalka Mail, Purushottam Express, Jodhpur Express and Poorva Express do not have stoppage at Anugrah Narayan Road Station, which is the only railway station in Aurangabad district headquarter:

(c) if so, the reasons therefor; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) At present, no quota is available at Anugrah Narayan Road Station by 8475/8476 Neelanchal Express.

(b) Yes, Sir

(c) and (d). Instructions have been given to railways concerned to allot a quota of two sleeper class berths at Anugrah Narayan Road Station by 8475-7476 Neelanchal Express trains from the earliest possible date in both directions. There is no traffic justification to provide stoppages to these important trains

[English]

#### Consultative Committees

620 SHRIMATI BHAVANA BEN DEVRAJ BHAJ CHIKHALIA Will the Minister of RAILWAYS be pleased to state

(a) the criteria adopted for the constitution of Zonal Railway Users Consultative Committees.

(b) whether due representation has been given to the Members of Parliament of the area on these committees; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) To secure better representation of Railways Users and provide a forum for frequent interaction between Railways and Railway Users on matters relating to the services provided by Railways, Railway Users' Consultative Committees at Zonal levels are formed. In these Committees representation is given to local Chambers of Commerce and Industries, Trade Associations, Passenger Associations, Agricultural Interests, Consumer Forums, Representatives of State Government, State Legislatures, Members of Parliament etc. In addition, some members are also nominated by the Minister of Railways under the category of special interest to represent the interest of those users who have been other-wise given representation.

In the Zonal Railway Users Consultative Committee, nomination of 3 Members of Parliament (two from the Lok Sabha and one from the Rajya Sabha) are made

by the ministry of Parliamentary Affairs. As a matter of practice and policy, Members of Parliament hailing from the territorial jurisdiction of each of the zone are selected by that Ministry for nomination on Zonal Users Consultative Committee and due representation was given to the Members of Parliament from the respective areas of each zone.

[Translation]

#### Meerut-Murad Nagar Line

621. SHRI AMAR PAL SINGH : Will the Minister of RAILWAYS be pleased to state

(a) time by which construction on work of broad gauge railway line between Meerut-Murad Nagar is likely to be started for which funds have already been allocated in the budget

(b) the funds allocated for it and the target date of its completion; and

(c) the reasons for the delay in this regard, if any?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Preliminary works on doubling of Muradnagar to Meerut City section are already in progress

(b) The allocation of funds is indicated in the budget documents which would be available to the Members shortly

(c) Does not arise

#### Misuse of Revenue

622 SHRI VINAY KATIYAR Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have received any complaints regarding misusing of revenue by clerks of reservation and booking centres at Kanpur, Central Railway Station, and

(b) if so, the details thereof and the action taken by the Government against the guilty personnel?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No Sir

(b) Does not arise

[English]

#### Surplus Land

623 SHRI HARIVANSH SAHAJ Will the Minister of RAILWAYS be pleased to state

(a) the total area of surplus land in the possession of the Bhatani Railway Station on the North-Eastern railway.

(b) whether any proposal to set up a coach/wagon factory on the said surplus land is under consideration, and

(c) whether any proposal to make Bhatani Railway Station a terminal railway station is also under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) There is no surplus Railway land in possession of Railways at Bhatani Railway Station on North Eastern Railway. The land presently lying vacant at this Station shall be utilised for future developments at the Station.

(b) and (c) : No, Sir.

[Translation]

#### Hindi Typewriters and Computers

624 SHRI RAM KRIPAL YADAV : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Hindi typewriters and computers are totally ignored in our own country and priority is being accorded to English and electronic typewriters and computers.

(b) whether some changes are deliberately made in Hindi key-board to discourage the developments of Hindi typewriters and computers, and

(c) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) No, Sir. The use of Hindi typewriters and bilingual (Hindi-English) electronic typewriters/computers is increasing continuously in Central Government Offices. According to the instruction of the Department of Official Language, it is necessary for the Ministries/Departments and other offices to purchase only bilingual mechanical/electronic equipment and computer.

(b) No, Sir. The fact is that the key-boards only of manual typewriters (Hindi-English) are available on all bilingual electronic typewriters. Therefore, there is no problem of key-board in such typewriters. On the other hand, the provision of manual typewriter key-board is available for computers to work in English only. For working in Hindi on computers with GIST technique, the phonetic key-board is available. There are some word processor packages in which both the manual as well as phonetic key-boards are available. It is very easy to operate the phonetic key-board. An operator can work on this key-board efficiently with a training practice of hardly one week. For training on this key-board, the Department of Official Language already arranged to develop a self-tutor software through which any operator can train himself.

(c) Does not arise.

#### Crimes in Delhi

625. SHRI JAI PRAKASH AGARWAL : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether incidents pertaining to pick-pocketing, rape and testing/molestation with the women and playing of obscene audio-cassettes in the private buses in the National Capital Region - Delhi have attained an alarming proportion.

(b) the details of such cases identified in Delhi during the last three years till date.

(c) the action taken against the persons involved in such cases during the said period, and

(d) the steps taken or proposed to be taken by the Government to avoid recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) and (b) : No, Sir. The number of such cases reported in Delhi during the years 1993, 1994, 1995 and 1996 (upto 30.6.96) is as under:

Crime Head	1993	1994	1995	1996
Pick-Pocketing	233	278	392	201
Rape	-	1	3	1
Eve-teasing	14	18	63	7
Molestation of women	7	11	12	86
Playing of obscene audio-Cassettes	-	-	3	-

(c) : The information is given in the enclosed statement.

(d) : Following steps have been taken to check/prevent these crimes:

- (i) Staff in plain clothes is detailed to check such incidents at Bus Stands as well as in Buses.
- (ii) Patrolling parties have been briefed to keep close watch at Bus Stands while patrolling in the area.
- (iii) Traps are being laid to apprehend the accused during peak hours.
- (iv) A drive has been launched to make it compulsory for both the driver and the conductor to wear PSV (Public Safety Vehicles) Badges, which is given only to those who have undergone police verification. This would eliminate unverified persons manning the buses in Delhi.